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Title: Regarding explicit use of a TV channel for election propaganda

SUSHRI MAHUA MOITRA (KRISHNANAGAR): Hon. Chairman Sir, I wish to draw the attention of the House to a very serious issue pertaining to the Ministry of Information and Broadcasting.

During the election, we have seen a channel which was set up explicitly for the purpose of campaigning under the guise of spreading information about welfare schemes to the public. This was set up by one political party. It was completely below the radar of everybody and this was closed immediately after the election.

I urge the hon. Minister for Information and Broadcasting to close Namo TV and plug the legal loophole as soon as possible as it gives an unfair advantage to the ruling party.